



| Sr. No. | Date | Orders |
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| | | <p data-bbox="399 291 654 336">% 22.11.2004</p> <p data-bbox="399 380 1372 459">Present: Mr Sanjiv Khanna with Mr S.C. Sharma for the appellant.</p> <p data-bbox="399 504 1212 548">+ <u>ITA. No. 692/2004, 694/2004 & 695/2004</u></p> <p data-bbox="399 627 1516 1008">In view of the fact that the amounts involved are small as also the cases pertain to appreciation of evidence, we are not inclined to entertain these appeals. The appeals are dismissed. However, we must indicate that the impugned orders may not be used as precedents in any other case.</p> <p data-bbox="1085 1086 1388 1176">--sd-- CHIEF JUSTICE</p> <p data-bbox="957 1209 1452 1299">--sd-- BADAR DURREZ AHMED, J</p> <p data-bbox="399 1288 734 1377">November 22, 2004 M</p> <p data-bbox="558 1467 1181 1512">Original order is placed in ITA. No. 692/2004.</p> |